

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2972

ANSWERED ON:14.03.2011

ADARSH HOUSING SOCIETY

Botcha Lakshmi Smt. Jhansi;Choudhary Shri Bhudeo;Kanubhai Patel Jayshreeben;Mahajan Smt. Sumitra;Pandey Saroj;Sharma Dr. Arvind Kumar;Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of DEFENCE be pleased to state:

- (a) whether the CBI investigation into the Adarsh Cooperative Housing Society scam has been completed;
- (b) if so, the details thereof including documents seized in this regard, the number and details of officials/defence personnel found guilty;
- (c) the details of the rules/regulations violated in construction of the society;
- (d) the details of the persons against whom FIR has been lodged and action taken so far against them;
- (e) whether some important documents related to the society have been found to be missing as reported recently; and
- (f) if so, the details of the persons found involved therein and action taken against them and the impact thereof on the course of inquiry?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Central Bureau of Investigation (CBI) had registered a Preliminary Enquiry on 15.11.2010 which has been completed and a regular case registered on 29.1.2011 against 13 persons under various sections of Indian Penal Code and Prevention of Corruption Act, 1988. Searches have been conducted at 13 places and large number of documents have been seized, which are under scrutiny by CBI. The names of accused persons are (1) Shri R.C. Thakur, the then sub. Divisional Officer, Defence Estate Office, Mumbai, (2) Brigadier (Brig) [Retd]. Madan Mohan Wanchu, (3) Shri Kanhaiyalal Gidwani, Ex-MLC, (4) Major General (Maj Gen) [Retd], A.R. Kumar, the then General Officer Commanding in-charge (GOC), Maharashtra, Gujarat and Goa(MG&G) Area, Mumbai, (5) Brig.(Retd) Romesh Chandra Sharma, the then Deputy GOC, MG&G area, Mumbai, (6) Maj Gen Tej Krishan Kaul, the then GOC, Indian Army Mumbai, (7) Brig (Retd.) Tara Kant Sinha, the then Colonel, MG&G Area, Mumbai, (8) Brig P.K. Rampal, the then Commandant, sub area Mumbai, (9) Sh. P.V. Deshmukh, the then Dy. Secretary D/o Urban Development, Government of Maharashtra, (10) Shri Ramanand Tiwari, the then Principal Secretary, D/o Urban Development, Government of Maharashtra, (11) Shri Subhash Lala, the then Principal Secretary to Chief Minister, Government of Maharashtra, (12) Dr. Pradeep Vyas, the then Collector, Mumbai, (13) Shri Ashok Rao Chavan, the then Revenue Minister and the then Chief Minister, Government of Maharashtra and private persons. Investigation is in progress. The details of violation of rules/regulation can be ascertained only after completion of investigation.

(e) & (f): Some note sheets of a Adarsh Housing Society related file of Department of Urban Development, Government of Maharashtra have been found missing. In this regard, FIR has been filed with Mumbai Police against unknown persons.